

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.06.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 994 of 2021 in Comp. App. (AT) (Ins) No. 07 of 2021	Iceglory Communications Pvt. Ltd. & Anr. Vs. Lalit Mohan Aggarwal & Ors.	Niladree Chatterjee	Y. Suryanarayana P. Nagesh-R1 Partho Bhattacharya-R2, R3 & R4 Samant Singh-R5, 6

For Directions

2.	Comp. App. (AT) (Ins) No. 1114 of 2020 Part Heard	Mandip Singh Vs. Mahesh Bansal Liquidator of Satnam Agri Products Ltd.	Jyoti Sareen	Abhishek Anand
3.	Comp. App. (AT) (Ins) No. 1128 of 2020	ABC India Ltd. Vs. Oriental EPC Pvt. Ltd.	Kaushik Chatterjee	Sharda Garg

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 385 of 2021	IDBI Trusteeship Services Ltd. Vs. Shiv Nandan Sharma (IRP of Saha Infratech Pvt. Ltd) With	Atul Sharma	Ashish Makhija-RP Raghavendra M. Bajaj Nikhil Banal
5.	Comp. App. (AT) (Ins) No. 386 of 2021	Assets Care & Reconstruction Enterprise Ltd. Vs. Shiv Nandan Sharma	Atul Sharma	Dhawal Tomar-RP Abhijeet Sinha Agnish Aditya
6.	Comp. App. (AT) (Ins) No. 396 of 2021	Bank of Baroda Vs. JBF Industries Ltd.	Pallavi Kumar	
7.	Comp. App. (AT) (Ins) No. 397 of 2021	J.M. Financial Asset Reconstruction Company Ltd. Vs. Rajesh Jhunjhunwala & Anr.	Abhishek Anand	

8.	Comp. App. (AT) (Ins) No. 398 of 2021	Sundaresh Bhat Liquidator of ABG Shipyard Ltd. Vs. -----	Khusboo Shah Rajani	
-----------	---	---	------------------------	--

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 37 of 2021	IDBI Bank Ltd. Vs. Sudip Bhattacharya Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani
10.	Comp. App. (AT) (Ins) No. 275 of 2021	Raghuvanshi Refractories Vs. Desai Impex Pvt. Ltd.	Gaurav Mehta	
11.	Comp. App. (AT) (Ins) No. 301 of 2021	Gurudeo Exports Corporate Pvt. Ltd. & 3 Ors. Vs. Akash Singhal Liquidator of Amira Pure Foods Pvt. Ltd. & Anr.	Rahul Gupta	

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar